

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 123 of 2014

Dated : 10th July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

Wardha Power Company Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza

Counsel for the Respondent (s): Ms. Swapna Seshadri for R.2

ORDER

(MENTIONED IN THE COURT)

At the request of the learned counsel for the Respondent No.2, post this matter on **23.07.2014** instead of 31.07.2014.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js